

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 68 of 97
(OA 837 of 96)

Date of order : 20.3.97

Present : Hon'bl. Mr. Justice A.K.Chatterjee, Vice-Chairman
Hon'ble Mr. M.S. Mukherjee, Administrative Member

B.N.CHATTERJEE

VS

UNION OF INDIA & ORS.

Mr. S.Kar, counsel appears for the applicant. Mr.P.K.Arora, counsel appears for the respondents. This is an application for addition of parties as respondents who are said to be juniors to the petitioners but have been given promotion superseding the petitioner. Respondents ~~xxx~~ MA is allowed. The ^{parties} ~~be~~ added ~~be~~ treated as respondents. The private respondents so added may file reply by the date fixed. Matter to be listed on 14.4.97. Order passed this day shall be communicated to the added respondents.

2. Let a plain copy of the order be handed over to both the counsel for necessary action.

MEMBER(A)

VICE-CHAIRMAN